



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref.No. M65973 / सी-7/विपिच-504/21

Date 20.9.21

Email

To,

The Registrar General,
Principal Bench,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Sub.: Regarding Status Report in compliance of order dated 12-04-2021 in Appeal No. 23/2020 M/s Kisan Sahkari Chini Mills Ltd. Vs Member Secretary U.P. Pollution Control Board & Ors., Appeal No. 24/2020 M/s Kisan Sahkari Chini Mills Ltd. Vs Member Secretary U.P. Pollution Control Board & Ors., Appeal No. 25/2020 M/s Rudra Bilas Kisan Sahkari Chini Mills Ltd. Vs Member Secretary U.P. Pollution Control Board & Ors., Appeal No. 28/2020 M/s Kisan Sahkari Chini Mills Ltd. Vs Member Secretary U.P. Pollution Control Board & Ors., Appeal No. 29/2020 M/s Kisan Sahkari Chini Mills Ltd. Vs Member Secretary U.P. Pollution Control Board & Ors.

Sir,

In compliance of the direction passed by Hon'ble National Green Tribunal in the order dated 12-04-2021, in the matter mentioned above, status report is hereby attached with a request to put up before Hon'ble National Green Tribunal for kind perusal.

Encl: As Above

Yours Sincerely,


20.9.21

(N.K. Chauhan)

Chief Environment Officer
Circle-7

Status Report in compliance of order dated 12-04-2021 in Appeal No. 23/2020 M/s Kisan Sahkari Chini Mills Ltd. Vs Member Secretary U.P. Pollution Control Board & Ors., Appeal No. 24/2020 M/s Kisan Sahkari Chini Mills Ltd. Vs Member Secretary U.P. Pollution Control Board & Ors., Appeal No. 25/2020 M/s Rudra Bilas Kisan Sahkari Chini Mills Ltd. Vs Member Secretary U.P. Pollution Control Board & Ors., Appeal No. 28/2020 M/s Kisan Sahkari Chini Mills Ltd. Vs Member Secretary U.P. Pollution Control Board & Ors., Appeal No. 29/2020 M/s Kisan Sahkari Chini Mills Ltd. Vs Member Secretary U.P. Pollution Control Board & Ors.

Hon'ble NGT passed following directions on 12-04-2021 are as given below:-

“....6. However, we find that the joint Committee, except for inspection of M/s Rudra-Bilas Kisan Sahkari Chini Mills Ltd., Bilaspur, District- Rampur, U.P. has not independently inspected other units but given a report based on earlier inspection by the State PCB. Thus, with regard to Appeal Nos. 23/2020, 24/2020, 28/2020 and 29/2020, the joint Committee may now conduct independent inspection and give a further report of the compliance status before the next date by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF...”

The status of compliance is as below:

- UPPCB has nominated Officials for Joint Inspection of the units covered under the above Appeal vide letter dated 06-07-2021.
- CPCB has also nominated Officials for Joint Inspection of the units covered under the above Appeal vide letter dated 13-07-2021.
- **Appeal No. 29/2020:** M/s Kisan Sahkari Chini Mills Ltd. Pooranpur Pillibhit has submitted RT8C of the unit in which the dated of closure of crushing season 2020-21 is mentioned as 19-03-2021. Copy of the above is attached as **Annexure-1**.
- **Appeal No. 23/2020:** M/s Bisalpur Kisan Sahkari Chini Mills Ltd. Bisalpur, Pillibhit has submitted RT8C of the unit in which the dated of closure of crushing season 2020-21 is mentioned as 21-04-2021. Copy of the above is attached as **Annexure-2**.
- **Appeal No. 28/2020:** M/s Kisan Sahkari Chini Mills Ltd. Shekhpur Badaun has submitted RT8C of the unit in which the dated of closure of crushing season 2020-21 is mentioned as 29-03-2021. Copy of the above is attached as **Annexure-3**.
- **Appeal No. 24/2020:** M/s Kisan Sahkari Chini Mills Ltd. Hasanpur, Amroha vide letter dated 01-05-2021 has submitted that the crushing season 2020-21 was closed on 30-04-2021. Copy of the above is attached as **Annexure-4**.

As the crushing season the above units has been closed in March and April 2021 and the units are not operational at present. The Joint Inspection could not be conducted in the month of April 2021 due to Covid-19 pandemic. The Joint inspection shall be conducted on the start of crushing season 2021-22.

G.G.P.
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UPPUB

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E.E.

skd

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उ० प्र० प्रदूषण नियन्त्रण बोर्ड
क्षेत्रीय कार्यालय: 1219/1, ई-ब्लॉक राजेन्द्र नगर, बरेली-243 122

U. P. POLLUTION CONTROL BOARD

Regional Office: 1219/1, E-Block, Rajendra Nagar, Bareilly-243 122

सन्दर्भ संख्या:- 520/क्षेत्रीय सं० 29/2021

दिनांक- 06-03-2021
ई-मेल द्वारा

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-7)
उ० प्र० प्रदूषण नियंत्रण बोर्ड
लखनऊ।

विषय- मा० राष्ट्रीय हरित अधिकरण में विचाराधीन अपील संख्या 29/2020 मै० किसान सहकारी चीनी मिल्स लि०, पूरनपुर, पीलीभीत बनाम उ० प्र० प्रदूषण नियंत्रण बोर्ड तथा अन्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में विचाराधीन अपील संख्या 29/2020 मै० किसान सहकारी चीनी मिल्स लि०, पूरनपुर, पीलीभीत बनाम उ० प्र० प्रदूषण नियंत्रण बोर्ड तथा अन्य में दिनांक 12.04.2020 को निम्नलिखित प्रभावी आदेश जारी किये गये हैं-

"..... with regard to Appeal Nos. 23/2020, 24/2020, 28/2020 and 29/2020, the joint Committee may now conduct independent inspection and give a further report of the compliance status before the next date by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

उक्त के सन्दर्भ अवगत कराना है कि अपील संख्या 29/2020 के अन्तर्गत आच्छादित उद्योग मै० किसान सहकारी चीनी मिल्स लि०, पूरनपुर पीलीभीत द्वारा प्रस्तुत आर० टी० 8 सी (छायाप्रति संलग्न) के अनुसार इकाई द्वारा विगत पेरार्ड सत्र में दिनांक 20.11.2020 को प्रारम्भ करते हुये दिनांक 19.03.2021 को उत्पादन कार्य बन्द कर दिया गया था, अग्रिम पेरार्ड सत्र माह नवम्बर, 2021 के द्वितीय सप्ताह से प्रथम दृष्टया प्रारम्भ किया जाना प्रस्तावित है। उपरोक्तानुसार मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के साथ संयुक्त निरीक्षण किये जाने हेतु आवश्यक कार्यवाही करने की कृपा करे।

संलग्नक:- उपरोक्तानुसार।

भवदीय

(रोहित सिंह)
क्षेत्रीय अधिकारी

FINAL MANUFACTURING REPORT FOR THE SEASON 2020-21

NAME AND ADDRESS- THE KISAN SAHAKARI CHINI MILLS LTD., PURANPUR, DIST-PILIBHIT

Registration No of the factory

120/CC/82-83, Dated- 20-11-1982

Clarification process used

Double Sulphitation

S.No.	Particulars	This season 2020-21	Last season 2019-20
1	2	3	3
1	Time Account		
	Date of start of season	20.11.2020 at 10.00 AM	15.11.2019 at 7.00 AM
	Date of Closure	19.03.2021 at 2.00 PM	15.04.2020 at 5.00 PM
	Duration of Season(Days)	120	153
	do- (nett Days)	120	145
	Total hours actual crushing	2641-00	3181-10
	Total Hours Lost	219-00	452-50
	(a)Cane shortage and no cane due to bad weather	33-30	85-25
	(b) Mechanical and electrical	80-30	202-55
	(c)Process	0-00	0-00
	(d)General cleaning	81-00	126-00
	(e)Miscellaneous	23-00	38-30
	(f)Administrative	0-00	0-00
2	Cane Crushed (Quintals)		
	(a)Own state cane(Mill farm cane)	1142.09	2743.85
	(b)Gate cane	1367690.87	1730934.37
	(c)Out station cane		
	1)Rail cane		
	2)Other than rail cane (Centre cane)	1015802.96	1173606.43
	(d)Total cane	2384635.92	2907284.65
3	Juice and added water		
	Average gross mixed juice % cane	102.20	102.00
	Correction % mixed juice	0.45	0.44
	Average net mixed juice % cane	101.74	101.56
	Total net mixed juice obtained(Qtls)	2426173	2952662.14
	Average added water % cane	35.50	34.39
4	Sugar(Quintals)		
	(1) A- No. of bags 50 Kgs.	441900	591380
	B- No. of bags 100 Kgs.		
	(2)Quantity(Quintals)	220950	295690
	Sugar in process if any	101382	121150

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उ० प्र० प्रदूषण नियंत्रण बोर्ड

क्षेत्रीय कार्यालय: 1219/1, ई-ब्लॉक राजेन्द्र नगर, बरेली-243 122

U. P. POLLUTION CONTROL BOARD

Regional Office: 1219/1, E-Block, Rajendra Nagar, Bareilly-243 122

सन्दर्भ संख्या:- 518/अपील सं. 23/2020/2021

दिनांक- 06-04-2021
ई-मेल द्वारा

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-7)
उ० प्र० प्रदूषण नियंत्रण बोर्ड
लखनऊ।

विषय- मा० राष्ट्रीय हरित अधिकरण में विचाराधीन अपील संख्या 23/2020 मै० किसान सहकारी चीनी मिल्स लि०, बीसलपुर, पीलीभीत बनाम सदस्य सचिव, उ० प्र० प्रदूषण नियंत्रण बोर्ड तथा अन्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में विचाराधीन अपील संख्या 23/2020 मै० किसान सहकारी चीनी मिल्स लि०, बीसलपुर, पीलीभीत बनाम सदस्य सचिव, उ० प्र० प्रदूषण नियंत्रण बोर्ड तथा अन्य में दिनांक 12.04.2020 को निम्नलिखित प्रभावी आदेश जारी किये गये हैं-

"..... with regard to Appeal Nos. 23/2020, 24/2020, 28/2020 and 29/2020, the joint Committee may now conduct independent inspection and give a further report of the compliance status before the next date by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

उक्त के सन्दर्भ अवगत कराना है कि अपील संख्या 23/2020 के अन्तर्गत आच्छादित उद्योग मै० बीसलपुर किसान सहकारी चीनी मिल्स लि०, बीसलपुर पीलीभीत द्वारा प्रस्तुत आर० टी० 8 सी (छायाप्रति संलग्न) के अनुसार इकाई द्वारा विगत पेराई सत्र में दिनांक 23.11.2020 को प्रारम्भ करते हुये दिनांक 21.04.2021 को उत्पादन कार्य बन्द कर दिया गया था, अग्रिम पेराई सत्र माह नवम्बर, 2021 के द्वितीय सप्ताह से प्रथम दृष्टया प्रारम्भ किया जाना प्रस्तावित है। उपरोक्तानुसार मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के साथ संयुक्त निरीक्षण किये जाने हेतु आवश्यक कार्यवाही करने की कृपा करे।
संलग्नक:- उपरोक्तानुसार।

भवदीय

(रोहित सिंह)
क्षेत्रीय अधिकारी

FORM (I)

FORM R.T.8 (C)

(For Central Sugar Factories)

FINAL MANUFACTURING REPORT FOR SEASON 2020-21Name and address of the Factory : *Bisalpur Kisan Sahkari Chini Mill Ltd., Bisalpur
Distt., Pilibhit*

Registered No. of Factory : L.I.67 (74)

Classification Process used : Double Sulphitation

Sl.No	PARTICULARS	This Season 2020-21	Last Season 2019-20
1	2	3	4
1.	Time account		
	Date Start	23.11.2020 at 7.00 AM	25.11.19 at 08.00 AM
	Date finish	21.04.2021 at 4.00 AM	13.05.2 at 06.00PM
	Duration of Season Days	150	172
	Total days actual crushing	150.09	168.36
	Total hours	3302.00	3704-00
	Total hours lost	271.00	385-00
	(i). Cane Shortage	38-00	33-00
	(ii). Badweather	00	159-00
	(iii). Mechanical	63-30	73-00
	(iv). Electrical	16-30	00
	(v). Process	00	00
	(vi). General Cleaning	134-00	117-00
	(vii). Miscellaneous	19-00	4-00
2.	Cane Crushing:		
	(i). Own Estate Cane Qtls)		
	(ii). Gate Cane ")	2763082.62	3162403.88
	(iii). Outstation Cane (a) ")		
	Rail Cane ")		
	Other than rail cane Road ")	512674.68	620167.14
	(iv). Total ")	3275757.30	3782571.02
	Total net mixed juice obtained "	3364471.00	3875531.00
3.	Juice and added water:		
	Average gross mixed juice percent cane	103.12	102.87
	Correction percent mixed juice	0.40	0.40
	Average nett mixed juice percent cane	102.71	102.46
	Average added water percent cane	36.20	34.33
4.	Sugar: Total Sugar Bagged		
	(i). Number of Bags	619450	775390
	(ii). Quantity (Qtls.)	309725*	387695**
	Sugar in process, if any	566	329

* This includes 2900 Qtls Brown Sugar of above 90.00 Pol

** This includes 3850 Qtls Brown Sugar of above 90.00 Pol.



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उ० प्र० प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय कार्यालय: 1219/1, ई-ब्लाक राजेन्द्र नगर, बरेली-243 122

U. P. POLLUTION CONTROL BOARD

Regional Office: 1219/1, E-Block, Rajendra Nagar, Bareilly-243 122

सन्दर्भ संख्या:- 519/अपील सं. 28/2020/2021

दिनांक-06-03-2021
ई-मेल द्वारा

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-7)
उ० प्र० प्रदूषण नियंत्रण बोर्ड
लखनऊ।

विषय- मा० राष्ट्रीय हरित अधिकरण में विचाराधीन अपील संख्या 28/2020 मै० किसान सहकारी चीनी मिल्स लि०, शेखूपुर, बदायूँ बनाम उ० प्र० प्रदूषण नियंत्रण बोर्ड तथा अन्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में विचाराधीन अपील संख्या 28/2020 मै० किसान सहकारी चीनी मिल्स लि०, शेखूपुर, बदायूँ बनाम उ० प्र० प्रदूषण नियंत्रण बोर्ड तथा अन्य में दिनांक 12.04.2020 को निम्नलिखित प्रभावी आदेश जारी किये गये हैं-

"..... with regard to Appeal Nos. 23/2020, 24/2020, 28/2020 and 29/2020, the joint Committee may now conduct independent inspection and give a further report of the compliance status before the next date by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

उक्त के सन्दर्भ अवगत कराना है कि अपील संख्या 28/2020 के अन्तर्गत आच्छादित उद्योग मै० किसान सहकारी चीनी मिल्स लि०, शेखूपुर, बदायूँ द्वारा प्रस्तुत आर० टी० 8 सी (छायाप्रति संलग्न) के अनुसार इकाई द्वारा विगत पेराई सत्र में दिनांक 19.11.2020 को प्रारम्भ करते हुये दिनांक 29.03.2021 को उत्पादन कार्य बन्द कर दिया गया था, अग्रिम पेराई सत्र माह नवम्बर, 2021 के द्वितीय सप्ताह से प्रथम दृष्टया प्रारम्भ किया जाना प्रस्तावित है। उपरोक्तानुसार मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के साथ संयुक्त निरीक्षण किये जाने हेतु आवश्यक कार्यवाही करने की कृपा करे।

संलग्नक:- उपरोक्तानुसार।

भवदीय

(रोहित सिंह)
क्षेत्रीय अधिकारी

FORM R.T.8 (C) S.A.I
[FOR CENTRAL SUGAR FACTORY]
FINAL MANUFACTURING REPORT FOR SEASON - 2020-2021
[CENTRAL EXCISE RULE 83]

NAME AND ADDRESS : THE KISAN SAHKARI CHINI MILLS LTD. BUDAUN [U.P]

REGD. NO. OF FACTORY : 97 -CC -1973-74

CLARIFICATION PROCESS USED : DOUBLE SULPHITATION

S.NO.	PARTICULARS	THIS SEASON 2020-2021	LAST SEASON 2019-2020
1	TIME ACCOUNT		
	DATE OF START	19.11.2020 at 6.0 am	18.11.2019 at 12.0 Noon
	DATE OF FINISH	29.03.2021 At 1.0 am	03.04.2020 at 12.30 am
	DURATION OF SEASON DAYS	130	137
	TOTAL DAY ACTUAL CRUSHING	131.45	129.83
	TOTAL HOURS ACTUAL CRUSHING	2892	2856.15
	TOTAL HOURS LOST	199.00	420.15
1	CANE SHORTAGE	2.00	10.00
2	BAD WEATHER	11.00	52.30
3	MECHENICAL	125.25	240.15
4	CLEANING + SHORT CLEANING	56.00	90.00
5	PROCESS	0	0
6	MISCELLANEOUS	4.35	27.30
2	CANE CRUSHED		
1	OWN STATE CANE	0	0
2	GATE CANE	1356744.99	1361627.62
3	OUTSTANDING CANE	0	0
	A) RAIL CANE	0	0
	B) OTHER THAN RAIL CANE { ROAD }	37135.12	35120.21
4	TOTAL	1393880.11	1396747.83
3	JUICE AND ADDED WATER		
	TOTAL NET MIXED JUICE OBTAINED	1433149.88	1477543.39
	AVERAGE GROSS MIXED JUICE % CANE	103.25	106.23
	CORRECTION % MIXED JUICE	0.42	0.42
	AVERAGE NET MIXED JUICE % CANE	102.82	105.79
	AVERAGE ADDED WATER % CANE	35.10	38.77
4	SUGARS		
	TOTAL SUGAR BAGGED { NO. OF BAGS } 50 KG	256260	251020
	QUANTITY OF SUGAR BAGGED { QTLS. }	128130	125510
	SUGAR IN PROCESS IF ANY { QTLS. }	200	122
	TOTAL SUGAR MADE { QTLS. }	128330	125632
	SUGAR RECOVERED FROM PREVIOUS SEASON PROCESS	(-) 122	156
	SUGAR FROM PREVIOUS SEASONS	(-) 303	1487
	REMELTED SUGAR OR OTHER SOURCE		
	TOTAL NET SUGAR MADE { QTLS. }	127905	123989
	* INCLUDING	1310	QTLS. OF BROWN SUGAR ABOVE 90 POL
	** INCLUDING	1435	QTLS. OF BROWN SUGAR ABOVE 90 POL

Ro Copy
10-5-2021

Annexure 4

U.P.S.T No. HS0006861 Dated 06.12.1980
C.S.T No. HS 5002566 Dated 17.10.1980
GST No. 09AAAAAT3649K1Z3

PHONE NUMBER 05924 264167 05924264174
FAX NUMBER 05924264174

दि किसान सहकारी चीनी मिल्स लि०,

गजरौला-हसनपुर पो०-हसनपुर-244241

जनपद-अमरोहा(उ०प्र०)

E-mail:sugarfed244241@yahoo.co.in

पत्र संख्या 161/E/मुख्य रसायनविद/ई०टी०पी०/2020-21

दिनांक: 01/05/21

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियन्त्रण बोर्ड,
महर्षि दयानन्द नगर, निकट सैन्टमेरी स्कूल,
आदमपुर चक्कर रोड
बिजनौर - 246701।

स्पीड पोस्ट

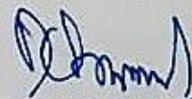
पत्रांक 134
दिनांक 10-5-2021
पत्रा. सं०. K-1/अमरोहा

विषय : गन्ना पेराई सत्र 2020-21 बन्द किये जाने की सूचना का प्रेषण।

महोदय,

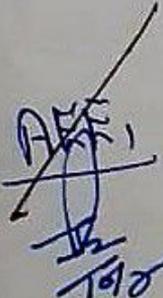
कृपया सादर अवगत कराना है कि इस मिल समिति ने अपना वर्तमान गन्ना पेराई सत्र 2020-21 दिनांक 30.04.2021 के प्रातः 10.00 बजे से गन्ना के पेराई का कार्य विधिवत रूप से समाप्त कर दिया है।

भवदीय,


प्रधान प्रबन्धक
11/5/21

प्रतिलिपि:-

मुख्य पर्यावरण अधिकारी (वृत्त-7) उ०प्र० प्रदूषण नियन्त्रण बोर्ड, पर्यावरण भवन,
टी०सी०-12 बी, विभूति खण्ड, गोमती नगर लखनऊ - 226011।


1/5/21

Noted
1/5/21

प्रधान प्रबन्धक